## GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:3346 ANSWERED ON:12.02.2014 BOGUS POLLING Kaswan Shri Ram Singh

## Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether any instances/complaints of bogus voting or missing names in the electoral rolls in the elections held in the country have been reported/received by the Government /Election Commission of India during the last one year;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether Electronic Voting Machines (EVMs) can reduce bogus voting and if so, the details thereof; and
- (d) the steps taken/proposed to be taken by the Government to check bogus voting/ make electoral roll foolproof in the ensuing general elections?

## **Answer**

MINISTER OF LAW AND JUSTICE AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL)

(a) to (d) The information is being collected and will be laid on the Table of the House.